

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **20.04.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 230/2026 For Exemption IA No. 638/2026 For Direction IA No. 639/2026	Sur-Vir Finance Ltd Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. Saai Sudharsan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 44/2026 For Stay IA No. 609/2026 For Exemption IA No. 610/2026 (With Defects)	Chalasanani Udaya Shankar & 2 Ors. Vs Lexus Technologies Pvt Ltd & 9 Ors.	Mr. PBA Srinivasan Ms. Barnali Paul	
3.	Comp App (AT) (CH) (Ins) No. 155/2026 For Condone Delay IA No. 669/2026 Delay in refiling IA No. 670/2026 (With Defects)	The Assistant Commissioner of Customs Vs Rajendra Prasad Tak Liquidator for KVK Nilachal Power Pvt Ltd & 5 Ors	Ms. Bokaro Sapna Reddy	
4.	Comp App (AT) (CH) (Ins) No. 156/2026 For Condone Delay IA No. 671/2026 Delay in refiling IA No. 672/2026 (With Defects)	The Assistant Commissioner of Customs Vs UCO Bank & 5 Ors	Ms. Bokaro Sapna Reddy	
5.	Comp App (AT) (CH) (Ins) No. 222/2026 For Condone Delay IA No. 625/2026 To dispense with IA No. 626/2026 (With Defects)	Bank of Baroda Vs PV Ramana Reddy	Mr.S Sathiyarayanan	

6.	Comp App (AT) (CH) (Ins) No. 224/2026 To dispense with IA No. 629/2026 For Condone Delay IA No. 630/2026 (With Defects)	Bank of Baroda Vs K Srinivasa Reddy	Mr.S Sathiyarayanan	
7.	Comp App (AT) (CH) (Ins) No. 225/2026 To dispense with IA No. 631/2026 For Condone Delay IA No. 632/2026 (With Defects)	Bank of Baroda Vs Srinivasa Babji	Mr.S Sathiyarayanan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
9.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
10.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
11.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
12.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	

13.	IA No. 656/2026 (For Substitution) in Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
14.	IA No. 657/2026 (For Substitution) in Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
15.	IA No. 658/2026 (For Substitution) in Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
16.	IA No. 659/2026 (For Substitution) in Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
17.	IA No. 660/2026 (For Substitution) in Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
18.	IA No. 661/2026 (For Substitution) in Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

19.	IA No. 662/2026 (For Substitution) in Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
20.	IA No. 663/2026 (For Substitution) in Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
21.	IA No. 664/2026 (For Substitution) in Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
22.	IA No. 665/2026 (For Substitution) in Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
23.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr WITH	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
24.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
25.	IA No. 561/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025 For Direction IA No. 580/2026	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
26.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2

27.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025 For Direction IA No. 581/2026	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
28.	IA No. 154/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 61/2026 For Stay IA No. 155/2026	Tenny Jose Vs CA George Varkey	Mr. Pradeep Joy	
29.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
30.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	IA No. 637 & 502/2026 (To Adv. Hg.) in Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA No. 1642/2025 For Direction IA No. 589/2026	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd WITH	Mr. TS Suresh	Mr. MV Swaroop
32.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 Delay in refiling IA No. 1649/2025 (With defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
33.	IA No. 645/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2

For Admission (After Notice)

(Request for adjournment in Item No. 34 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
35.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur
36.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur
37.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
38.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfie Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
39.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
40.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors	Mr. ML Ganesh	Mr. Ravi Rajagopalan R1 Mr. Bhagavath Krishnan R6 R7
41.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20

42.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
43.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
44.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1 Mr. Ravi Rajagopalan R2-R4
45.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	Ms. Almas Mohammed
46.	Comp App (AT) (CH) (Ins) No. 65/2025	P Suganya, Proprietor of TT Energies Vs R Venkatakrishnan Paragon Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	Mr. VV Sivakumar R1 Mr. PS Ganesh R2
47.	Comp App (AT) (CH) (Ins) No. 102/2025 To Adv. Hg. IA No. 592/2026	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	
48.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraj	Mr. ML Ganesh	Mr. R Ashwanth
49.	Comp App (AT) (CH) No. 140/2025 For Stay IA No. 1547/2025	Lightzip Technologies Pvt Ltd & 3 Ors. Vs Kasinathan Premkumar, Shareholder & Director of Kalladiyenthal Lightzip Technologies Pvt Ltd	Mr. B Arvind Srevatsa	
50.	Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	Mr. Sankar P Panicker R6 R9-R12
51.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025	KGR Constructions Pvt Ltd Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd	Mr. Anant Merathia	Ms. JVL Bharati

52.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	Mr. PJ Rishikesh
53.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
54.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
55.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana
56.	Comp App (AT) (CH) (Ins) No. 489/2025	Amier Hamsa Ali Abbas Rawther Vs State Bank of India	Ms. Jayanthi K Shah	Mr. ML Ganesh
57.	Comp App (AT) (CH) (Ins) No. 114/2026 For Stay IA No. 354/2026 To dispense with IA No. 355/2026	P. Krishna Reddy Vs LGCL Urban Homes (India) LLP, Rep by its RP, Ramanathan Bhuvaneshwari & 3 Ors	Dr. M Sathya Kumar	Mr. T Ravichandran R2
58.	Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd	Mr. TK Bhaskar	
59.	Comp App (AT) (CH) (Ins) No. 177/2026 For Direction IA No. 527/2026 For Exemption IA No. 528/2026	Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr. Vs Liquidator Of Handum Industries Ltd.	Ms. Aakanksha Nehra	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
61.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Indevar Pandey, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 285/2022 Part Heard	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in